

moment, I will have the figures collected and put before the House.

Mr. Deputy-Speaker: Next Question. (*Interruptions*).

Some hon. Members rose—

Mr. Deputy-Speaker: We have already spent 35 minutes on two Questions. (*Interruptions*). Is this the way to go on during the Question Hour?

श्री मधु लिमये : उपाध्यक्ष महोदय, उधर के माननीय सदस्य कार्यवाही में बाधा डाल रहे हैं। वे आगे नहीं बढ़ने दे रहे हैं और सवाल नहीं पूछने दे रहे हैं।

Mr. Deputy-Speaker: Shri P. C. Borooah:

Shri P. C. Borooah: We have found that a few Members from the other side are obstructing the business of the House and you have been very lenient to them and, in protest, I do not want to put any question.

Shri Sheo Narain: He is not putting the question.

Mr. Deputy-Speaker: Shri M. L. Dwivedi.

Shri M. L. Dwivedi: In protest, I do not want to put the question.

Mr. Deputy-Speaker: Shri S. C. Samanta.

Shri S. C. Samanta: In protest, I do not want to put the question.

Mr. Deputy-Speaker: Shri Kachhavaiya—not present. Shri Yashpal Singh.

Foreign Exchange Expenditure on Delegations sent Abroad

+

- *595. **Shri Yashpal Singh:**
Shri P. C. Borooah:
Shri M. L. Dwivedi:
Shri Bhagwat Jha Azad:
Shri Subodh Hansda:
Shri S. C. Samanta:

Shri Hukam Chand Kachhavaiya:
Shri Bade:

Will the Minister of Finance be pleased to state:

(a) the amount of foreign exchange spent on Government officials deputed abroad on official business and their official visits during each year of the Third Five Year Plan upto December, 1965 separately;

(b) how much foreign exchange has been spent on delegations sent abroad by Government, viz., M.Ps., Ministerial and other delegations during each of these years; and

(c) the steps envisaged to reduce such expenditure?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra): (a) and (b). Information is being collected from the various Ministries/Departments of Government and will be laid on the Table of the House as soon as available.

(c) The proposals for deputations abroad are scrutinised very strictly by a Committee of senior Secretaries including the Cabinet Secretary. Only such deputations as are unavoidable or are likely to lead to substantial saving in foreign exchange or relate to the defence effort or are of direct benefit to administration are permitted.

श्री यशपाल सिंह : क्या मैं जान सकता हूँ कि कितने आई० सी० एस० आफिसर्स ऐसे हैं, जो कि एक साल में दो दो बार विदेशों में भेजे गये हैं ?

श्री ल० ना० मिश्र : मैं इस समय आई० सी० एस० आफिसर्स के बारे में नहीं कह सकता हूँ। जैसा कि मैं ने मूल प्रश्न के उत्तर में बताया है . . . (*व्यवधान*)

Shri Sheo Narain: When the Minister is replying, the Members are standing there. . . (*Interruptions*).

Mr. Deputy Speaker: Order, order. You please sit down.

Shri S. M. Banerjee: You do not say anything to them.... (Interruptions).

Some hon. Members: You sit down.

Mr. Deputy-Speaker: I request all hon. Members to sit down.

श्री किशन पटनायक : आप कांग्रेस पार्टी के सदस्यों को अनुशासित कीजिये ।

श्री मधु लिवये : वे झुंड की तरह व्यवहार कर रहे हैं ।

श्री बागड़ी : सदन के नेता को अपनी पार्टी के सदस्यों को समझाना चाहिए और उनको कंट्रोल करना चाहिए ।

श्री रामसेवक यादव : उपाध्यक्ष महोदय कांग्रेस के सदस्य नागाज क्यों हो रहे हैं ?

श्री गुलशन : उपाध्यक्ष महोदय, उधर के सदस्य हल्ला मचा रहे हैं, लेकिन आप उन को रोकने नहीं हैं ।

Mr. Deputy-Speaker: Let all hon. Members sit down. Even when I am requesting them to sit down, I find that they are not sitting down. Is this the way in which we can go on? Is this the way to conduct the business of Parliament? I am very sorry we have reduced it to a market place. I would request hon. Members, every one of them, to sit down.

Shri Kishen Pattnayak: You may please direct your orders to the Congress Party Members.

श्री गुलशन : उपाध्यक्ष महोदय, आप कांग्रेस के सदस्यों को रोकने क्यों नहीं हैं ?

Mr. Deputy-Speaker: Order, order. Hon. Members must resume their seats. Every hon. Member should resume his seat. I would advise

every hon. Member to maintain the dignity of the House and help me to go on with the proceedings of the House.

Shri Bhagwat Jha Azad: Our patience is exhausted.

Mr. Deputy-Speaker: We cannot go in this manner. We have been able to finish only two questions in 35 minutes. I am trying to give opportunity to every party and to every section. But this is not the way in which we can go on that four or five Members should get up simultaneously and start shouting at the top of their voice and thereby obstruct the proceedings.

श्री रामसेवक यादव : कांग्रेस के सदस्य बाधा डाल रहे हैं । आप उन को रोकिये ।

Shri Kishen Pattnayak: You should address this to the Congress Members.

श्री गुलशन : उपाध्यक्ष महोदय, उधर के सदस्य गोर मचा रहे हैं और रुकावट डाल रहे हैं । आप उन को रोकने क्यों नहीं हैं ?

श्री मीर्यं : श्रीमन्, कांग्रेस के सदस्य नागाज क्यों हो रहे हैं ?

Mr. Deputy-Speaker: I shall have to ask the hon. Member to go out if he continues like this.

श्री यशपाल सिंह : मैं ने बताया चाहता हूँ कि ये लोग किस काइटेरियन के आधार पर बाहर भेजे जाते हैं । क्या इस बारे में कोई कमेटी है या डिपार्टमेंट कोई रीकमेंडेशन करता है या उन को बाहर से बुलाया जाता है ?

श्री सा० ना० मिश्र : मैं ने बताया है कि किसी खास व्यक्ति को बाहर भेजने की बात नहीं है । इन डेमीगेशन में जो लोग जाते हैं, वे सरकारी काम से जाते हैं । जिस मिनस्ट्री का काम होता है, उस के लोग या उस से सम्बन्धित लोग बाहर जा सकते हैं, लेकिन

उन के जाने से पहले यह जांच होती है कि उनका जाना आवश्यक है या नहीं।

यह देखा जाता है कि अगर बाहर के हमारे मिशन से ही काम चल जाये, तो यहाँ के लोगों को बाहर नहीं भेजा जाता है। यदि किसी को भेजना आवश्यक होता है, तो एक स्कीनिंग कमेटी इस बारे में जांच करती है। उस के बाद फ़िनांस मिनिस्टर और एक्सटर्नल एफ़ेयर्स मिनिस्टर के कानफ़रेंस से डेलीगेशन्स को बाहर भेजा जाता है।

Shri Thirumala Rao: The hon. Minister was pleased to state that a committee of senior secretaries was going to scrutinise which delegation should be allowed funds and which delegation should go out. Part (b) of the question refers to M.Ps., Ministerial and other delegations. Are the Ministers also subjected to this scrutiny by these senior secretaries and do these senior secretaries have any superior men to scrutinise their jaunts abroad?

Shri L. N. Mishra: The question relates to delegations being sent by the different Ministries. There is no question of scrutiny in the case of Ministers going abroad. The question is whether there is justification for sending a delegation abroad, and if it is justified, it is sent.

Shri P. Venkatasubbalah: May I know whether the Ministers of the State Governments can go abroad without the permission or concurrence of the Central Government, and if they go, how the foreign exchange is provided?

Shri L. N. Mishra: I do not think that they can go without our concurrence.

Shri Hari Vishnu Kamath: Is it a fact that on Air India flights, on the planes carrying delegations and others abroad, our own national currency, namely the rupee is not accepted in payment of transactions, and they

insist on payment being made in foreign currency; and if so, what is the reason for this preposterous state of affairs?

Shri U. M. Trivedi: It is shameful. What is this?

Shri Hari Vishnu Kamath: The rupee is refused there.

Shri L. N. Mishra: The main question is something different. It relates to delegations.

Mr. Deputy-Speaker: The main question is different.

Shri Hari Vishnu Kamath: I understand that on the Air India flights the rupee is refused.....

Mr. Deputy-Speaker: That is a separate question. That relates to the Air India.

Shri Hari Vishnu Kamath: They carry these delegations.

Mr. Deputy-Speaker: That may be so; but that is too far-fetched with regard to this question.

Shri Hari Vishnu Kamath: We want to know whether it is a fact or not.

Mr. Deputy-Speaker: The hon. Member's question is whether they refuse to take the Indian rupees or not. That is a matter for the Air India. The Minister in charge of Aviation will have to answer it.

Shri Hari Vishnu Kamath: I have heard from members of these delegations which have gone abroad that on the Air India planes they refuse to take payment in rupees. Our own currency is disgraced on our own planes. Is this not tantamount to national humiliation?

Shri Hem Barua: That is my personal experience also. I could not buy cigarettes there with Indian rupees.

Shri Hari Vishnu Kamath: Our own rupee is dishonoured there.

Mr. Deputy-Speaker: The hon. Member may table a separate question for that.

Shri Hari Vishnu Kamath: How can you disallow it, I do not understand. Let them state whether it is a fact or not. We may not pursue it. But does he deny it?

Mr. Deputy-Speaker: He is now concerned with delegations that went from India to other countries. Now you are asking another question whether Air India refuses to take money in rupees from them.

Shri H. N. Mukerjee: Foreign exchange has to be spent additionally by members of our delegations who go abroad in Air India planes. Does Government give them that foreign exchange? They should be able to answer that. If I suppose I go as a member of a delegation in an Air India plane. If I have to pay foreign exchange to Air India, I must have it. Do you give it to them?

Mr. Deputy-Speaker: A separate question might be tabled.

Shri S. M. Banerjee: In part (a), information was asked upto December 1965. You remember that information concerning the total amount upto 1964 was already laid on the Table. I would like to know when this particular information will be made available to this House and whether the figure of the total amount given so far to the officials, Ministers and M.Ps. is available, and if so, what is it?

The Minister of Finance (Shri Sachindra Chaudhuri): I think I can answer it without disclosing names. According to the information received so far, the total amount which has been given to those included in (a) of the question from 1st April 1965 to 31st December 1965 is Rs. 3,183,66 and a few paise. So far as part (b)

is concerned, ministerial delegations and M.Ps. delegations, the amount is Rs. 7,60,302.88 for the same period.

Shri E. S. Pandey: The delegations which have been sent from here had to do particular work. They have created a good impact on the countries concerned. But the amount allotted to them in terms of foreign exchange is inadequate they are not able to spend nicely or live comfortably; they have not even been able to tip the bearer.....

Shri Hari Vishnu Kamath: That is why the question of payment in rupees comes in.

Shri Sachindra Chaudhuri: This is a matter which can be considered in the light of our own stringency of foreign exchange. Whatever amount is given is the best we can do.

Shri Ranga: In view of the fact that no less a person than the Finance Minister himself is interested in this matter and happens to be here, may I suggest that the point made by three Opposition leaders here will be treated as a suggestion which will be given due consideration so that hereafter at least in Air India we need not have to waste foreign exchange and we would have only to pay in rupees?

Shri Hari Vishnu Kamath: It is our own airline.

Shri Sachindra Chaudhuri: So far as Air India is concerned, in the first place, I should make it clear that I do not know whether the rule which obtains is as stated by the hon. Member, but on the assumption that opposition Members are correct . . .

Shri Hari Vishnu Kamath: It is a fact.

Shri Sachindra Chaudhuri: . . . my answer is that Air India also operates in a pool in which pool they have got to share what they have by way of foreign exchange. Therefore,

when do sell anything, they are selling that stuff duty-free because it is out of India. If that stuff is to be sold, whether it is cigarettes, postcards, perfumes etc., they have got to buy the same by paying foreign exchange. Not only that. No duty is paid by Indian nationals when buying them. I should have thought that Indian nationals would recognise that fact and either not buy those things or if they have to buy, pay in foreign exchange for them.

Shri Hari Vishnu Kamath: Is there any other instance of a national of a country being asked to pay on his own country's airline in a currency other than his own country's that is, where his own country's currency is not accepted?

Shri Sachindra Chaudhuri: So far as that is concerned, we have no control over other foreign airlines.

Shri Hari Vishnu Kamath: Ours is the only country where this kind of thing happens.

श्री म० ला० द्विवेदी : दो सज्जन खड़े हुए हैं, आप ने किसको इजाजत दी है ?

Shri U. M. Trivedi: The Finance Minister himself has travelled abroad and he must have had the same experience. Does he not know it?

Mr. Deputy-Speaker: If leaders of parties go on like this, how can we proceed?

श्री म० ला० द्विवेदी : दो सज्जन खड़े हैं, आपने किसको इजाजत दी है ?

श्री श्रीकार लाल बोरवा : मैं पचास बैठके लगा चुका हूँ, लेकिन मेरा नम्बर नहीं आया ।

Shri Shashi Ranjan: It is quite convincing that just now the Minister has said that the ability of the delegates is considered before delegations are sent. May I know whether only a few M.Ps. are considered worthy of leading delegations, and others are not considered worthy?

Shri Sachindra Chaudhuri: How can I possibly answer that question?

Mr. Deputy-Speaker: It is not relevant.

Shri Kandappan: I would like to know whether Government can give us a concrete example of any country which has changed its attitude of indifference or become friendlier to us by the influence of these deputations and delegations.

Mr. Deputy-Speaker: It is not a question.

श्री श्रीकार लाल बोरवा : मैं यह जानना चाहता हूँ कि जगन्नाथ पहाड़ी जो राज्य सभा के मेम्बर हैं, विदेश गये तो उनको इतनी कम मुद्रा दी गई कि वे वहाँ 15 दिन तक खर्चा न होने के कारण पड़े रहे। इतनी कम विदेशी मुद्रा देने का क्या कारण था ?

Mr. Deputy-Speaker: It is an individual question. I have disallowed it. You table a separate question.

श्री श्रीकार लाल बोरवा : इडिविजुअल क्वेश्चन नहीं है। मेरा जवाब माना चाहिये। उनको इतनी कम विदेशी मुद्रा क्यों दी गई ?

Shri Basumatari: Whatever the amount spent in sending the delegates abroad, is it not a fact that it is to create an impact and raise the prestige of the country abroad after the conflict with Pakistan?

Shri Sachindra Chaudhuri: It is, of course, to raise the prestige of the country outside.

Regarding Starred Question No. 596

Mr. Deputy-Speaker: Next question.

श्री म० ला० द्विवेदी : उपाध्यक्ष महोदय इस सदन के तीन-चार सदस्य जिल्ला-जिल्ला कर स्वयं तीस मिनट की बजाय पचास मिनट समय ले लेते हैं, इसी के विरोध स्वरूप मैं मवान नहीं करता ।

Mr. Deputy-Speaker: Shri P. C. Borooh.

Shri P. C. Borooh: I also protest and do not want to ask the question.

Mr. Deputy-Speaker: I am sorry. I have been trying my best to request the Members to maintain decorum and confine themselves strictly to the questions, but things are going on in spite of several requests by the Speaker and also myself. The hon. Members should co-operate with the Chair to conduct the proceedings in a peaceful manner.

Shri M. L. Dwivedi: Provided he also gives an opportunity to those who labour and table the questions; but those who do not labour are allowed questions, a number of questions, while we who labour are not given an opportunity.

Mr. Deputy-Speaker: It is the duty of every Member of this House to maintain the dignity and decorum of the House.

श्री म० सा० द्विवेदी : उपाध्यक्ष महोदय, जो मेहनत करके प्रश्न बनाते हैं, उनका समय कम दिया जाता है, लेकिन जो चिरुलाते हैं उनको अधिक समय दिया जाता है ।

Mr. Deputy-Speaker: Order, order. Shri Bhagwat Jha Azad.

Shri Bhagwat Jha Azad: We have had enough patience, but we cannot do like those four hon. Members who corner all the questions.

Mr. Deputy-Speaker: I too have enough patience. What can be done?

श्री मधु सिन्घे : यह क्या बढ़वन्त रचा जा रहा है, उपाध्यक्ष महोदय के खिलाफ ? क्या यह उनको बर्दानाम करने के लिये कर रहे हैं ?

Shri Bhagwat Jha Azad: Three questions and 50 minutes. In protest, I do not put the question.

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Mr. Deputy-Speaker: Shri Subodh Hansda.

Shri Subodh Hansda: I do not like to put the question.

Mr. Deputy-Speaker: Shri Samanta.

Shri S. C. Samanta: With a heavy heart, as a protest, I do not put the question.

Regarding Starred Question No. 597.

Mr. Deputy-Speaker: Next question.

Shri Bhagwat Jha Azad: I do not put the question in protest.

Shri M. L. Dwivedi: In protest, I do not put the question.

An hon. Member: Do not call them.

Shri Bhagwat Jha Azad: He will have to call them.

Shri S. C. Samanta: In order to draw your kind attention, in protest I am not putting the question.

The Leader of the House (Shri Satya Narayan Sinha): This complaint, as you know, has been brought to notice. . . (Interruptions) Please hear me.

Mr. Deputy-Speaker: The Leader of the House is standing.

Shri Hari Vishnu Kamath: Not a national leader, but Leader of the House.

Shri Satya Narayan Sinha: Whatever I am, I am speaking.

Shri Ranga: Is he the Leader of the House?

Shri Satya Narayan Sinha: What am I? This matter has been agitating our minds for long. I had a long talk with the Speaker also the other day. He is also convinced that never has this happened in this House in the history of 18 years. Recently we find that only three or four ques-

tions take away the entire time. In the House of Commons, the practice is that not more than three supplementaries are allowed unless it is very important question.

Shri Hari Vishnu Kamath: Not always. I too have seen the Hansard, perhaps more than you have done.

Shri Bhagwat Jha Azad: 1½ supplementaries is the average in the House of Commons.

Shri Satya Narayan Sinha: It may not act against only those Members because it may happen that sometimes your questions also, hon. Member's questions also, may come behind. It is not a matter which will affect one party. It affects the whole House. Sometimes it may happen that some of the important questions of the hon. Members in the Opposition may happen to be 4th or 5th or 7th. The questions could not be reached. We should at least try to cover ten questions . . . (Interruptions.)

श्री मधु लिमये : मंत्री महोदय ठीक उत्तर दें तो दस पन्द्रह प्रश्न यहां भी हो सकते हैं। मंत्रीमंडल को सुझारो।

Shri Bhagwat Jha Azad: When the Leader of the House is speaking, how can they speak without being called?

Shri Ram Sewak Yadav: How can you speak now? Are you called? . . . (Interruptions.)

श्री किशन पटनायक : इनको आप कैसे बुला रहे हैं

Mr. Deputy-Speaker: If you proceed like this I will ask you go out.

डा० राम मनोहर लोहिया : जब वह बोलते हैं तो मैं तो कुछ नहीं कहता हूँ।

Mr. Deputy-Speaker: You are the leader of a party; you must behave better.

डा० राम मनोहर लोहिया : मैं केवल यह कहा रहा हूँ कि लोक सभा के यहां के

मंत्रियों और प्रश्नों की लोक सभा के मंत्रियों, दोनों में फर्क भी बताते जाइये।

श्री सत्यनारायण सिंह : इसीलिये मैंने कहा है और लोहिया साहब को तो ज्यादा अच्छी तरह से मालूम होगा कि वहां तो ज्यादा क्वेश्चन हो जाते हैं लेकिन मैंने यहां दस क्वेश्चन के लिए कहा है। वहां तो बीस पच्चीस क्वेश्चन होते हैं।

श्री किशन पटनायक : जिस तरह से जवाब दिये जाते हैं, उनके बारे में भी तो कहिये।

Shri Satya Narayan Sinha: Whatever I have to say or any other Member has to say, it must be an appeal to you, to the Chair. We are making a submission to the Chair. Every Member has a right to make a submission to the Chair, not that everyone should shout against the other. It is for the Chair to decide. It is our submission, and appeal and request to the Chair that the Chair should see that at least ten questions are allowed every day, unless there is some important thing which will go against all concerned. It may some times happen that some hon. Members' questions happen to be No. 1 or 2 and more important questions may come downwards. In the interest of all we should try to co-operate with each other. Our ministers also will certainly co-operate in giving answers. We should all try and see that at least ten questions are disposed of every day.

श्री मधु लिमये : मंत्री लोग घरों में अध्ययन कर के नहीं आते हैं। उनको चाहिये कि 2 घंटे अध्ययन करके आया करे जब इनकी बारी हो। तमाशा बना रखा है इन्होंने।

Mr. Deputy-Speaker: Order, order. Please sit down. In this very House I have finished 31 questions on one day and two short notice questions also, in 1948 when I was on the panel

of chairmen in the interim Parliament. Now we are not able to finish even half a dozen questions. It is a very sad state of affairs. Every question that comes up before this Parliament is an important question and every Member feels that his question should be taken up. If hon. Members preface their questions with a long preface the Ministers also will have to give long answers; that will be waste of time of the House. I would request the hon. Members to put short and pointed questions and get pointed answers. I request both sides of the House to co-operate with the Chair and finish at least 12 or 15 questions a day. Let us go on now.

Shri Radhelal Vyas: My submission to your Sir, is . . .

Mr. Deputy-Speaker: Shall we waste more of our time?

Shri Bhagwat Jha Azad: May I suggest. . . .

श्री श्रीयः : यह बोलेंगे तो मैं भी बोलूंगा ।
अगर आप इनको बोलने देंगे तो मैं भी बोलूंगा ।

Mr. Deputy-Speaker: I have not called you. Please sit down. I would request Shri Bhagwat Jha Azad also to sit down. We had a discussion about this.

Shri Bhagwat Jha Azad: I would suggest that you call a meeting of all the Members who usually put many questions and then we can decide the issue how this Question Hour could be conducted well in the House. If you do not like it, then do as you like.

श्री श्रीयः : आपने इनको बुलाया है, मुझे भी आप बुलायें । हमारी भी बात सुन लीजिये । सवालों का जवाब किस तरह से दिया जाता है, किस तरह से सवाब स्वीकार किये जाते हैं

Mr. Deputy-Speaker: We discussed the matter yesterday.

Shri Bhagwat Jha Azad: We will see that at least 10 questions are answered every day, but then, the point is you are never calling those who table the questions. (*Interruption*).

Mr. Deputy-Speaker: I will make the suggestion to the Speaker to call a meeting of the leaders of parties and decide how this matter about the questions could be settled for the smooth conduct of business of the House. Shri Subodh Hansda.

श्री श्रीयः : हम भी सुझाव देंगे और आपको बतायेंगे कि किस तरह से और कौन मशीनरी बनाती है और कौन स्वीकार करती है और किस तरह से सवाल प्राते हैं और किस तरह से महत्वपूर्ण सवालों को पीछे डाल दिया जाता है और किस तरह से कुछ प्रमुख व्यक्ति और मशीनरी है जो सवाल तैयार करती है और वैसे चार्ज करती है

Mr. Deputy-Speaker: Order, order. Please sit down.

An hon. Member: He is always like that. (*Interruption*).

Shri Maurya: I have got the confidence. I will tell you why the supplementaries in this House are more in number. The reasons are three: one is, the answer given by the Ministers are either incomplete or are ambiguous or they try to hide facts; secondly, the important questions are generally rejected; and thirdly, some of the important questions are intentionally put very much at the end of the list. (*Interruption*).

Mr. Deputy-Speaker: Order, order. Shri Maurya has got up without being called. He is obstructing the proceedings of the House.

An hon. Member: Name him.

Mr. Deputy-Speaker: I ask Shri Maurya to go out. He is going on speaking without being called, and he is obstructing the proceedings of the

House. We have spent 15 minutes like this. Please go out now, Mr. Maurya.

Some hon. Members rose—

Mr. Deputy-Speaker: You cannot go on like this. Order, order. Please go out, Mr. Maurya. After my appeal, even then, the Members go on shouting like this.

Shri Maurya: Please tell me the reason, and I will go out.

Mr. Deputy-Speaker: Please go out.

Shri Maurya: I will go out, but please tell me the reason why I should go out.

Mr. Deputy-Speaker: Because you were not recognised by the Chair and you went on talking and obstructing the proceedings of the House. So, please go out.

Shri Maurya: So many Members have been talking. Why should I alone be asked to go out? (*Interruption*).

Shri Jaipal Singh: Mr. Deputy-Speaker, Sir, I am sorry that I have to intervene. While I do not challenge your authority, I wish to make a submission. Somebody has proposed from this side or that side—I do not know whether it has been a unanimous proposal—to name an hon. Member of this House. I do feel that if any hon. Member has made serious charges such as my hon. friend behind me has made, it is only fair—I do not know perhaps in the heat of the argument, in the midst of rowdyism, uproar.....

An hon. Member: Melee.

Shri Jaipal Singh: ...perhaps you did not hear the charges he made—and if you do not mind, I may repeat them.

Shri Maurya: Let me repeat.

Shri Jaipal Singh: If he wants to, let him repeat, but the point is, when serious charges have been made, may I suggest that you do not ignore them.....

An hon. Member: What is the charge?

Shri Jaipal Singh: The hon. Member has to substantiate them or face consequences. The charges have been that questions are put or tabled here, well—there is a revenue on that,.... (*Interruption*).

Some hon. Members rose—

Shri Maurya: No. Let me tell you what I said; if you do not understand, you must please try to understand.

मैंने इल्जाम लगाया है कि यहां पर सप्लीमेंटरी बयानों आते हैं। इसके तीन कारण हैं। पहला तो यह है कि जो सवाल होता है उसका जो उत्तर आना चाहिये मंत्री महोदय उस प्रकार का नहीं देते हैं। उसमें बहुत सी खराबी रह जाती है। बहुत से सत्त्यों को छिपाया जाता है, इसलिये सप्लीमेंटरी आते हैं।

दूसरा यह है कि बहुत से महत्वपूर्ण सवाल यहां पर दिये जाते हैं लेकिन मशीनरी में कुछ ऐसी खराबी है कि वे सवाल यहां पर या तो सब से पीछे रखे जाते हैं या उनको स्वीकार नहीं किया जाता है।

तीसरे इस देश में कुछ ऐसे प्रमुख व्यक्ति हैं और मशीनरी है जो सवाल तैयार करती है और वह लोक सभा के और राज्य सभा के सदस्यों से कुछ पैसे लेकर उनको मुहैया करती है, सवाल देती है। उसके बारे में पत्र भेरे पास भी आए हैं।

यह मैंने कहा है।

Mr. Deputy-Speaker: The ministers will give the answers. If they have not got the answer, they will

ask for notice. That is the usual procedure. Simply because the answer that the member wants has not come, there is no reason why members should stand up and go on at the top of their voice and disturb the proceedings of the House. That is what Mr. Maurya has done. I would request him to go out.

Shri Maurya: There were some other members also who were shouting. They should also be asked to go out. I did not say anything against your order..... (*Interruptions*).

Mr. Deputy-Speaker: No more; please go out.

(*Shri Maurya then left the House*).

Shri Jaipal Singh: Sir, a very serious charge has been made, not against this side or that side, but it is a reflection on the entire House. I want to know whether by just naming him, we have been absolved. What is the position?

Dr. L. M. Singhvi: I would plead with you to go into the question because the allegations are far more serious than what they might appear to the House because in the uproar and noise they were not quite audible. These charges detract from the dignity of the House. If even a section of it is true, it is very objectionable. If it is untrue, serious consequences might follow.

श्री मधु लिखड़े (मुनेर) : झारोंपों की जांच के लिये एक निष्पक्ष समिति बनाई जानी चाहिये ।

Mr. Deputy-Speaker: I can assure hon. members that I will certainly go through the proceedings of the House and see what steps are required to be taken.

Yesterday also I appealed to the House and said that though there is freedom of speech in the House, every member must take the responsi-

bility for the truth of what he utters. Very serious charges have been made. I will go through the records of the proceedings and see what action has to be taken.

डा० राम बनोहर लोहिया : इस समय उन्हें वापिस बुला लीजिये, बाद में सजा दीजियेगा ।

SHORT NOTICE QUESTION

Power Cut in Kerala

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**S.N.Q. 10. Shri Vasudevan Nair:
Shri Warior:
Shri Manyangadan:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether there is a proposal for further power cut in Kerala;

(b) if so, what will be the impact of this cut on industrial and agricultural production; and

(c) whether it is a fact that industries like the Travancore-Cochin Chemicals Ltd. and Indian Rare Earths Ltd. are likely to be closed down due to power shortage?

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao): (a) No, Sir.

(b) No cuts have been imposed on agriculturists so far. The cuts on industrial consumers are also not being increased.

(c) TCC have been closed down, since they exceeded their reduced three-month (January-March) power quota ahead of time. Rare Earths are also similarly affected.

Shri Vasudevan Nair: The Kerala Government has stated something contrary to what the minister has stated. They have said there is 80 per cent power cut on the industries. The fertiliser factory, we are told, is about to be closed down. May I know whether the government could not make some arrangement or cannot do